NATIONAL COMPANY LAW TRIBUNAL SOECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL William Ven Till to the till

APPLICATION NUMBER

PETITION NUMBER

: TCP/26/2016

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S)

: United Pharma (India) Private Limited & 4 others

UNDER SECTION

:397/398

S.No. Name (in Capital) Represented by

Signature

For T.K. Bhaskan

Keerthi Krishne Counsal for Petitionas

ORDER

Counsel for petitioners present. Counsel for respondents called but was absent. Counsel for petitioner submitted that the settlement talks between the parties is in progress and prayed for time to make submissions in relation to the outcome of the settlement talks. Time is extended at request. Put up on 18.01.2018.

> K Anantha Padmanabha Swamy Member (Judicial)

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